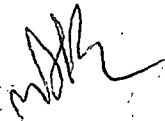


C.A.T. Bench, Jaipur

Date of Order	Orders
16.5.2002	Mr. A.N. Jait, Counsel for the applicant Mr. B.N. Sood, Counsel for the respondents Learned Counsel for the respondents states that order of the Tribunal dated 14-5-2001 in OA No. 397/2000 has been complied with and reply to this effect has been filed by the learned Counsel for the respondents. Since the order of the Tribunal has been complied with by the respondents, CP No. 25/2000 does not survive. The said CP is dismissed as become infructuous. Notices are discharged.  (J.K. Koushik) M(J)  (M.A. Singh) M(A)  27/5/2002